

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2011

Dated: 3rd February, 2012

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member
Hon'ble Mr. V. J. Talwar Technical Member**

M.P. Power Generating Co. Ltd. Appellant (s)

Versus

**M.P. Electricity Regulatory Commission Respondent(s)
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Sneha Venkataramani**

Counsel for the Respondent(s) : Mr. Hemant Singh for R-1.

ORDER

On the prayer of learned counsel for the respondent no.1, case is adjourned for hearing to **24th February, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

rkt